

National Company Law Tribunal

Allahabad Bench

C P NO. 10/03/2015
C A No.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.04.2018

NAME OF THE COMPANY: Jaypee Infratech Ltd.
SECTION OF THE COMPANIES ACT/I & B CODE: 74(2) of the Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sudeep Harkohli	Adv	IRP	Sy
2.	Pradeep Singh Sisodia	ChSC	CGSC	Pradeep Singh

C.P No. 10/03/2015

Sh. Sudeep Harkohli, Advocate representing RP and Sh. Pradeep Singh Sisodia, learned CGSC for ROC Kanpur, is present in the court.

CA No. 8/2016 has been filed for seeking an extension of time for repayment of outstanding fixed deposit, which has attended maturity. In CA No. 8/2016 prayer was for seeking an extension of time upto 31st March 2017 for payment of the outstanding amount of Fixed Deposits. Now the company, i.e. Jaypee Infratech Ltd. is under CIRP, and it is under management and control of the R.P. Advocate, Sh. Sudeep Harkohli has applied seeing an extension of time upto 30th June 2018 for making repayment of outstanding fixed deposit.

Amendment application is formal; the earlier application was filed for seeking time upto 30th March 2017. Petitioner now seek time for repayment by DT. 30th June 2018. Therefore, amendment application is allowed. Petitioner is directed to file an amended copy of the petition.

The learned counsel representing RP has submitted that interim order may be extended. It appears from the record that interim order was passed by the then CLB on 30th March, 2016, wherein direction was issued to make the payment of the Fixed Deposits by DT., i.e. 30th September 2016, and it was explicitly mentioned in the order that no further extension shall be granted and in the event of failure to make repayment, there will not be further modification or extension. In the circumstances stated above prayer for extension of the interim order is rejected.

— Sd —

V.P.SINGH
Member (Judicial)

Date : 02.04.2018

Typed by;
P.K.Jyoti